

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.05.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
2.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
3.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Dattta
4.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. L & T Finance Ltd. & Anr.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
5.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Dhrupad Vaghani-R3
6.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	
7.	Comp. App. (AT) (Ins) No. 1126 of 2020	Technico Strips & Tubes Pvt. Ltd. Vs. Emkay Automobile Industries Ltd.	Rajansh Thukral	
8.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar	Gauri Rasgotra

9.	Comp. App. (AT) No. 77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
10.	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4
11.	Comp. App. (AT) No. 11 of 2021	Vipul Ltd. & Anr. Vs. Solitaire Capital India & Ors. With	Sarojanand Jha	C.S. Chauhan-R1 & R2 Avni Sharma-R7 & R8 Rahul Malhotra-R9
12.	Comp. App. (AT) No. 20 of 2021	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India and Ors.	Renu Gupta	Vinay Nair

For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 363 of 2021	Hirabhai Bavbhai Ahir Vs. Royss Traders & Anr.	Malak Bhatt	
14.	Comp. App. (AT) (Ins) No. 364 of 2021	Ronak Kundanlal Bhagat & Ors. Vs. Parthiv Parikh (RP of Sanghvi Forging and Engineering Ltd.) & Ors.	Pulkit Kapoor	
15.	Comp. App. (AT) (Ins) No. 365 of 2021	JM Financial Asset Reconstruction Company Ltd. (Acting in its capacity as Trustee of JMFARC – Jord SUUTI - Trust) Vs. Jord Engineers India Ltd.	Sonal Jian	
16.	Comp. App. (AT) (Ins) No. 366 of 2021	VKM Infrastructure Pvt. Ltd. Vs. Gammon Engineers and Contractors Pvt. Ltd.	Ashish Choudhury	
17.	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	

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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar